

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-09-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|-------------------|--------------|--|------------------|
| <u>ARGUMENTS</u> | | | | |
| 1 | POCSO SPL CASE | 100234/2015 | The State DCB CID Unit X Vs Shivkumar @ Shiva Ramlakhan Rana | |
| 2 | POCSO SPL CASE | 100393/2015 | The State of Agripada Police Station. Vs Hadisali Nabi Mohammed Khan | |
| <u>EVIDENCE</u> | | | | |
| 3 | POCSO SPL CASE | 100493/2016 | MAHIM POLICE STATION. Vs RASHID ECRAMULLA SHAIKH | |
| 4 | POCSO SPL CASE | 100135/2017 | SHIVAJI NAGAR POLICE STATION Vs SONU @ AMANUDDIN @ AINUDDIN JAMIL SAYYAD | |
| <u>CHARGE</u> | | | | |
| 5 | POCSO SPL CASE | 100179/2017 | NAGPADA POLICE STATION Vs TOFFIK TAHER SHAIKH | |
| 6 | POCSO SPL CASE | 100228/2018 | The State of Cuffe Parade Police Station Vs Mangesh Laxman Jadhav | |
| (Main Matter REMAND APPL POCSO/0101095/2017) | | | | |
| <u>APPEARANCE</u> | | | | |
| 7 | POCSO SPL CASE | 100088/2018 | The State of Ghatkopar Police Station Vs Pravin Gangaram Jadhav | |
| (Main Matter REMAND APPL POCSO/0101061/2017) | | | | |
| 8 | POCSO SPL CASE | 1000606/2018 | The State of Vakola Police Station Vs Ajay Gagandev Sahani | PP |
| 9 | POCSO SPL CASE | 100127/2019 | The State of kalachowki Police Station Vs Sachin Prabhudyal Goutam | PP |
| 10 | REMAND APPL POCSO | 101031/2019 | The State- Vakola Police Station Vs Narendra Vasant Davnde | |

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| 11 | POCSO SPL CASE | 100684/2019 | The State of Maharashtra -N.M. Joshi Marg Police Station Vs Sanjay Hariprasad Mishra | PP |
| 12 | SPL.CASE | 26/2020 | The State of Maharashtra - Mahim Police Station Vs Aniket Dattaram Golwankar | PP |
| 13 | SPL.CASE | 40/2020 | The State of Maharashtra - Pant Nagar Police Station Vs Omprakash Ramdhani Yadav @ Babu | PP |
| 14 | REMAND APPL POCSO | 100393/2020 | STATE GOVERNMENT - Bhoiwada Police Station Vs Nitesh Prabhakar Pawar | SPP Adv. |
